NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT LENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

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2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.
L.NO. NAME (IN CAPITAL)			DESIGN	ATION

PHONE NUMBER

REPRESENTATION TO WHOM SIGNATURE

(Petitioner Respondent)

Respondent

For Serevatsa Associates.

9845069424 Liparnt Pravun Cumy

Counsel for petitioner is present. Counsel for R-2 and 3 is present. Counsel for petitioner requested the Tribunal to list IA 03/17 for hearing. Counsel for R-2 and 3 requested time for objections as a last change.

List it on 22.03.2017.

MEMBER (I)

MEMBER (T)